

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: K.S. Oils Limited Date of Commencement of Liquidation: 16-03-2021; List of Stakeholders as on Date: 23-09-2021; Name of IP: Mr. Kuldeep Verma; Process Number: 1; Last 5 digit of registration number: 10038

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	12	76401735461	12	76352917794	0	48817667		<a href="#">Annexure 3</a>
4	Unsecured financial creditors	2	31791503648	2	31779247724	0	12255924		NA
5	Operational creditors (Workmen)	90	16529312	90	16529312	0	0		<a href="#">Annexure 5</a>
6	Operational creditors (Employees)	24	29430848	24	29430848	0	0		<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	7	282438141	7	282153726	0	284415		<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	40	1638504740	39	511482291	0	379297722	747724727	<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)	8	2589050540	8	2428511772	0	160538768		<a href="#">Annexure 9</a>
Total		183	112749192690	182	111400273467	0	601194496	747724727	